

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION COURT-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON  
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : RP/IRP of Balsara Engineering Products Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/726(CHE)/2022, IA/727(CHE)/2022, IA/515(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. T. Ravichandran through video conferencing mode.

It is seen that counter has not been filed in IA/726(CHE)/2022; IA/727(CHE)/2022; IA/515(CHE)/2022.

Counsel for the Respondent is directed to file the Counter within two (2) weeks from today.

Rejoinder, if any, to be filed within two (2) weeks thereafter.

List the matter on **23.01.2023** for further hearing.

- Sd -

[SAMEER KAKAR]  
MEMBER (TECHNICAL)

- Sd -

[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)

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